

ITEM NO.6

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 4366/2023

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Appellant(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

Date : 11-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit Amit Sthalekar, AOR
Mr. Umang Gupta, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr Adit Jayeshbhai Shah, Adv.
Mr Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1 but none has entered
appearance.

Respondent nos.2 to 4 are duly represented.

Parties may file statement of case within stipulated time.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar